

From,

Registrar General, High Court of Uttarakhand, At Nainital.

To,

- 1. All the District Judges, State of Uttarakhand.
- 2. Principal Judge/ Judges, Family Courts, State of Uttarakhand.
- 3. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
- 4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
- 5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Haridwar Road, Dehradun.
- 6. Chairman, State Transport Appellate Tribunal, House of Doctor Poonam Gambhir, Vaidik Kaya Ayurvedic Centre, Ist Floor, House No.85/1, Laxmi Road, (Near Favvara Chauk), Dehradun.
- 7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
- 8. Legal Advisor to Hon'ble the Governor, Raj Bhawan, Dehradun.
- 9. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
- 10. Registrar, State Consumer Disputes Redressal Commission, HN. 23/16, Circular Road, Dalanwala, Dehradun.
- 11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
- 12. Presiding Officer, Labour Courts, Dehradun, Haridwar and Kashipur, District Udham Singh Nagar.
- 13. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
- 14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.
- 15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
- 16. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
- 17. Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
- 18. Legal Advisor to Uttarakhand Public Service Commission, Haridwar.
- 19. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.

/I.T./CR.LAW/2024-25 C.L. No. 11

Dated: 04.09.2024

Sub: Compliance of Section 230 of Bharatiya Nagarik Suraksha Sanhita, 2023 through electronic communication.

Sir/Madam,

On the subject cited above, I am directed to refer that Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS) provides that the police officer investigating the case shall also submit such number of copies of the police report along with other documents duly indexed to the Magistrate as required under section 230 of BNSS. It also provides that documents supplied in electronic form shall be considered as duly furnished.

2. The Hon'ble Court is of the view that embracing technological advancements acknowledged by the law can significantly reduce delays in trial. Additionally, it would minimize the manpower needed for the current manual copying processes.

3. I am therefore, directed to request that all the Criminal Courts shall be impressed upon to ensure that requisite number of copies as required for the purpose of Section 230 of BNSS, 2023 must be provided by Police Officer/Investigating Officer concerned. In case, Police Officer/Investigating Officer has provided such copies through electronic communication or e-filing, same may be furnished through electronic communication as per procedure established by the said law.

> Yours sincerely, 11:11. 09.202 (Kahkasha Khan) **Registrar General**

No. 4 869 /I.T./NCRLAW/2024-25

- Copy forwarded for information to:
- 1. P.P.S. to Hon'ble the Chief Justice with the request to place it before His Lordship for kind perusal.-- F.F.S. to From the Chief Justice with the request to place it before His Lordship for kind
 P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
 Director General of Police, State of Uttarakhand.
 President, Bar Council of Uttarakhand.
 All the Registrars of the Court.
 P.S. to Registrar General.

- Fishte Registrate Countries
 Secretary, High Court Legal Services Committee (HCLSC), Nainital.
 Joint Registrars/Deputy Registrars/Joint P.P.S./Head P.S./Librarian/Assistant Registrars/C.P.O./Section Officers of the Court.
- 9. Deputy Registrar (I.T.) of the Court with request to upload it on the Official website of High Court of Uttarakhand.
- 10. Management Officer/Protocol Officer/Public Relation Officer of the Court.
- 11. Guard File.

11:11-04-09.2024

Registrar General